BEFORE HON'BLE MR. JUSTICE S.R. SEN CRL.PETN. No. 15 of 2014

10.09.2014

At the request of the learned counsel for the petitioner, Ms. M.K. Sah, list this matter tomorrow i.e. *11.09.2014.*

JUDGE

D. Nary

BEFORE HON'BLE MR. JUSTICE S.R. SEN WP(C) No. 72 of 2013

10.09.2014

At the request of the petitioners' counsel, Mr. S. Deka list this matter after 2(two) weeks' on the ground that the leading counsel holding the brief of the case could not come due to his illness.

The learned Sr. counsel, Mr. S.C Shyam is present for and on behalf of the respondents.

Accordingly, list this matter after 2(two) weeks.

JUDGE

D. Nary